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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 714/1993

New Delhi this the 30th October, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Mejh Raj Singh S/O Maktool Singh,
Beldar, C.P.W.D. Enquiry,
North Avenue,
New Delhi-110001.

... Applicant

(None for Applicant)

-Versus-

Union of India through
The Chief Engineer (Coordination),
Work Charged Staff, CPWD,
Nirman Bhawan,
New Delhi-110011.

... Respondent

(By Shri S. M. Arif, Advocate)

O R D E R

CHETTUR SANKARAN NAIR, J./CHAIRMAN —

This case has been in the hearing list for several days and it has stayed with this Tribunal for more than three years. Neither the applicant nor his counsel is present and no representation is made either. We dismiss the application.

No costs.

Dated, 30th October, 1996.

R. K. Ahooja
(R. K. Ahooja)
Member (A)

Chettur Sankaran Nair, J.
(Chettur Sankaran Nair, J.)
Chairman

/as/